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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 12554/2022

MAKEMYTRIP (INDIA) PRIVATE LIMITEDPetitioner

Through: Mr. Agrim Arora, Advocate

versus

UNION OF INDIA & ORS.

....Respondents

Through: Mr.Rakesh Kumar, CGSC for R-1

Mr.S.S.Ray, Advocate for R-2

Ms. Nishtha Mittal, Advocate for R-3

& 4.

Ms.Urmila, Advocate for CBI.

CORAM:

SH. SANJAY KUMAR SHARMA, REGISTRAR

ORDER 13.03.2023

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Today's Court proceedings are conducted through physical/hybrid mode.

It is already stated on behalf of respondent no.1 that they do not wish to file any counter affidavit.

As per affidavit of service filed by the petitioner, respondent nos. 7 & 8 have also been served. However, there is no appearance on behalf of the said respondents.

Pleadings qua respondent nos. 5 & 6 are complete.

List the matter before the Hon'ble Court on 15.03.2023, the date already fixed, for further directions.

REGISTRAR

MARCH 13, 2023/sk